

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-348/ND/17

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2019**

**NAME OF THE COMPANY: M/s. Rachna Sarees V/s. Charming Apparels Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

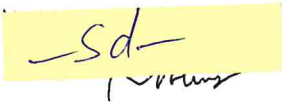
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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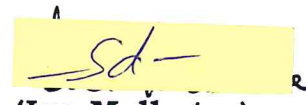
**Present:** Counsel for the RP and COC

**ORDER**

Ld. Counsel for the RP as well as the COC submits that they shall be filing an appropriate application for further proceedings in this case.

Be listed as and when the same is filed.

  
**(V. K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**